GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA  

UNSTARRED QUESTION NO. 513  
TO BE ANSWERED ON 25.06.2019

WELFARE OF TRANSGENDERS

513. SHRI P.P. CHAUDHARY:

-Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the population of the transgender community/citizens in the country, State-wise, along with the details in respect of Rajasthan;

(b) the funds allocated for the welfare of the transgender community during the last three years along with the details of funds disbursed and beneficiaries under these Schemes, State-wise and area-wise for Rajasthan;

(c) whether the Government is considering any proposal to provide training to the people of transgender community under Skill India Mission or through various other channels for enabling their empowerment; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)

(a): The Registrar General of India (RGI), during Enumeration of Census 2011, for the first time provided three code i.e. Male-1, Female-2 and other-3 for enumeration. This was at the discretion of the respondent. In case the respondent wished to record neither ‘1’ nor ‘2’ then enumerator was instructed to record sex as ‘other’ and give code ‘3’. It is important to note that the Census of India does not collect any data specifically on ‘transgender’. Thus, the category of ‘other’ would not only include ‘transgender’ but also any person who desires to record sex under the category of ‘other’. It is also possible that some transgender would have returned themselves either male or female depending upon their choice. The population of ‘other’ as per Census 2011 is 4,87,803. The state-wise population of ‘other’ including in Rajasthan as per Census 2011 is placed at Annexure-I.

(b) to (d): The details of funds allocated during the last three years is as under:

<table>
<thead>
<tr>
<th>Year</th>
<th>B.E.</th>
<th>R.E.</th>
</tr>
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<tbody>
<tr>
<td>2016-17</td>
<td>Rs.15.00 Crore</td>
<td>Rs. 1.0 lakh</td>
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<tr>
<td>2017-18</td>
<td>Rs.4.00 Crore</td>
<td>Rs. 2.0 lakh</td>
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<tr>
<td>2018-19</td>
<td>Rs.1.00 Crore</td>
<td>Rs. 1.0 Crore</td>
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The Ministry of Social Justice and Empowerment had released Rs. 1.00 Crore to National Backward Classes Finance and Development Corporation (NBCFDC) for conducting skill development training programme for the members of Transgender Community during financial year 2018-19.

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<table>
<thead>
<tr>
<th>S.No.</th>
<th>State</th>
<th>Total population of 'other'</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>ANDAMAN &amp; NICOBAR ISLANDS</td>
<td>47</td>
</tr>
<tr>
<td>2</td>
<td>ANDHRA PRADESH</td>
<td>43769</td>
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<tr>
<td>3</td>
<td>ARUNACHAL PRADESH</td>
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<td>4</td>
<td>ASSAM</td>
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<td>5</td>
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<td>6</td>
<td>CHANDIGARH</td>
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</tr>
<tr>
<td>7</td>
<td>CHHATTISGARH</td>
<td>6591</td>
</tr>
<tr>
<td>8</td>
<td>DADRA &amp; NAGAR HAVELI</td>
<td>43</td>
</tr>
<tr>
<td>9</td>
<td>DAMAN &amp; DIU</td>
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</tr>
<tr>
<td>10</td>
<td>GOA</td>
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<tr>
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<td>13</td>
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<tr>
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<td>JHARKHAND</td>
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<td>UTTAR PRADESH</td>
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<tr>
<td>35</td>
<td>WEST BENGAL</td>
<td>30349</td>
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<tr>
<td><strong>Total</strong></td>
<td></td>
<td><strong>487803</strong></td>
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